



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 05/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 31.08.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 349 applications were considered by the IMWG , out of which total 122 cases were approved (out of which 55 approved on *post-facto* basis, 26 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 41 applications approved subject to clear and unconditional NOC of one IMWG members). 24 applications have been dropped and 02 applications have been rejected and 02 have been denied by IMWG members from the agenda. The remaining 200 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

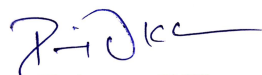
4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

S.N	File/Name	Present Status
1.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY000000594AM23	Deferred
2.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Approved subject to NOC from One Agency
3.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY0 0001027AM23	Deferred
4.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001084AM23	Approved subject to NOC from One Agency
5.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24	Deferred
6.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000152AM24	Deferred
7.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000155AM24	Deferred

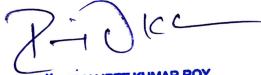

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व्यापार एवं उद्योग विभाग
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8.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
9.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
10.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
11.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
12.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
13.	M/s UPL LIMITED HQRSCMTAPPLY00000171AM24	Approved subject to NOC from One Agency
14.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000176AM24	Approved subject to NOC from One Agency
15.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000182AM24	Deferred
16.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000202AM24	Deferred
17.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000203AM24	Deferred
18.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000205AM24	Deferred
19.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000206AM24	Deferred
20.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24	Deferred
21.	M/s Black Pearl Cosmetics HQRSCMTAPPLY00000232AM24	Deferred
22.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000240AM24	Deferred
23.	M/s GODREJ CONSUMER PRODUCTS LIMITED HQRSCMTAPPLY00000252AM24	Deferred
24.	M/s BTC PHARMACEUTICALS TECHNOLOGY INDIA HQRSCMTAPPLY00000274AM24	Deferred
25.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000275AM24	Deferred
26.	M/s EUROASIA TRANS CONTINENTAL HQRSCMTAPPLY00000276AM24	Deferred
27.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00000278AM24	Deferred
28.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000286AM24	Approved subject to NOC from One Agency
29.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000303AM24	Deferred
30.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000305AM24	Deferred
31.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000306AM24	Deferred
32.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000315AM24	To be placed on file
33.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000327AM24	Approved subject to NOC from One Agency
34.	M/s BOTLAB DYNAMICS PRIVATE LIMITED HQRSCMTAPPLY00000334AM24	Deferred
35.	M/s TRBEX IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000340AM24	Approved subject to NOC from One Agency
36.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000342AM24	Deferred
37.	M/s PIXXELSPACE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000344AM24	Deferred
38.	M/s URMI AGENCIES HQRSCMTAPPLY00000345AM24	Deferred
39.	M/s ALKYL AMINES CHEMICALS LIMITED	Approved subject to NOC from One

	HQRSCMTAPPLY00000347AM24	Agency
40.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000348AM24	Deferred
41.	M/s BELLATRIX AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000364AM24	Deferred
42.	M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000365AM24	Deferred
43.	M/s TAN90 THERMAL SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000369AM24	Deferred
44.	M/s M S GLOBAL HQRSCMTAPPLY00000372AM24	REJECTED
45.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000380AM24	Approved
46.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000381AM24	Deferred
47.	M/s DENSO HARYANA PRIVATE LIMITED HQRSCMTAPPLY00000382AM24	Deferred
48.	M/s KAYVIAT INTERNATIONALS PROJECT CONSULTANTS PRIVATE LIMITED HQRSCMTAPPLY00000383AM24	Deferred
49.	M/s UPL LIMITED HQRSCMTAPPLY00000392AM24	Approved subject to NOC from One Agency
50.	M/s UPL LIMITED HQRSCMTAPPLY00000394AM24	Approved subject to NOC from One Agency
51.	M/s UPL LIMITED HQRSCMTAPPLY00000397AM24	Deferred
52.	M/s UPL LIMITED HQRSCMTAPPLY00000399AM24	Approved subject to NOC from One Agency
53.	M/s CLUB FIRST ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00000400AM24	Deferred
54.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000426AM24	Approved subject to NOC from One Agency
55.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000427AM24	Deferred
56.	M/s NILE CHEMICALS HQRSCMTAPPLY00000428AM24	Deferred
57.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24	Deferred
58.	M/s OC SPECIALITIES CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00000438AM24	Deferred
59.	M/s VAIGHAI ANIMAL NUTRITION LIMITED HQRSCMTAPPLY00000439AM24	Deferred
60.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000443AM24	Deferred
61.	M/s ASTRA MICROWAVE PRODUCTS LIMITED HQRSCMTAPPLY00000444AM24	Approved subject to NOC from One Agency
62.	M/s ASTRA MICROWAVE PRODUCTS LIMITED HQRSCMTAPPLY00000445AM24	Deferred
63.	M/s EVERLIGHT INTERNATIONAL HQRSCMTAPPLY00000466AM24	Deferred
64.	M/s MISHRA DHATU NIGAM LIMITED HQRSCMTAPPLY00000467AM24	Deferred
65.	M/s URMI AGENCIES HQRSCMTAPPLY00000468AM24	Deferred
66.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000489AM24	DROPPED
67.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00000493AM24	Approved subject to NOC from One Agency
68.	M/s JINDAL ALUMINIUM LIMITED. HQRSCMTAPPLY00000500AM24	Deferred
69.	M/s TVH ENERGY RESOURCE PRIVATE LIMITED HQRSCMTAPPLY00000504AM24	Deferred
70.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000508AM24	Approved subject to NOC from One Agency


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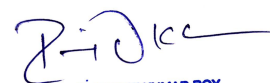
71.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000526AM24	Deferred
72.	M/s UPL LIMITED HQRSCMTAPPLY00000535AM24	Approved subject to NOC from One Agency
73.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000536AM24	Deferred
74.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000537AM24	Approved subject to NOC from One Agency
75.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000539AM24	Deferred
76.	M/s UPL LIMITED HQRSCMTAPPLY00000549AM24	Deferred
77.	M/s UPL LIMITED HQRSCMTAPPLY00000550AM24	Deferred
78.	M/s UPL LIMITED HQRSCMTAPPLY00000552AM24	Deferred
79.	M/s UPL LIMITED HQRSCMTAPPLY00000553AM24	Deferred
80.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000555AM24	Deferred
81.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00000559AM24	Deferred
82.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000560AM24	Deferred
83.	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000561AM24	Deferred
84.	M/s UPL LIMITED HQRSCMTAPPLY00000567AM24	Approved subject to NOC from One Agency
85.	M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00000568AM24	DROPPED
86.	M/s GRINDSTAR TOOLS AND MACHINERY HQRSCMTAPPLY00000569AM24	Deferred
87.	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000571AM24	Deferred
88.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000572AM24	Deferred
89.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000573AM24	Approved subject to NOC from One Agency
90.	M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00000574AM24	Approved subject to NOC from One Agency
91.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000576AM24	Approved subject to NOC from One Agency
92.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000578AM24	Deferred
93.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000580AM24	Deferred
94.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000582AM24	Deferred
95.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000583AM24	Deferred
96.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000584AM24	Deferred
97.	M/s UPL LIMITED HQRSCMTAPPLY00000588AM24	Approved subject to NOC from One Agency
98.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000601AM24	Deferred
99.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000608AM24	Deferred
100.	M/s GLENMARK LIFE SCIENCES LIMITED HQRSCMTAPPLY00000628AM24	Deferred
101.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000632AM24	Deferred
102.	M/s DRONA AVIATION PRIVATE LIMITED HQRSCMTAPPLY00000633AM24	Deferred


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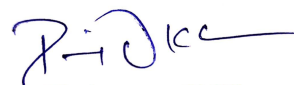
103.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000636AM24	Deferred
104.	M/s UPL LIMITED HQRSCMTAPPLY00000637AM24	Deferred
105.	M/s UPL LIMITED HQRSCMTAPPLY00000638AM24	Deferred
106.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000639AM24	Deferred
107.	M/s UPL LIMITED HQRSCMTAPPLY00000640AM24	Deferred
108.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000641AM24	Deferred
109.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00000642AM24	Deferred
110.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000643AM24	Deferred
111.	M/s ERICSSON INDIA PRIVATE LIMITEDHQRSCMTAPPLY00000644AM24	Deferred
112.	M/s Hindustan Chemical Corporation HQRSCMTAPPLY00000645AM24	Deferred
113.	M/s UPL LIMITED HQRSCMTAPPLY00000647AM24	Approved subject to NOC from One Agency
114.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000651AM24	Deferred
115.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000652AM24	Deferred
116.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000653AM24	Deferred
117.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00000669AM24	Deferred
118.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000670AM24	Deferred
119.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000676AM24	Deferred
120.	M/s SVI CARBON PRIVATE LIMITED HQRSCMTAPPLY00000677AM24	Deferred
121.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000678AM24	Deferred
122.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000679AM24	Deferred
123.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000680AM24	Deferred
124.	M/s MARICO LIMITED HQRSCMTAPPLY00000681AM24	Deferred
125.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000685AM24	Deferred
126.	M/s REDOX SCIENTIFIC HQRSCMTAPPLY00000686AM24	Deferred
127.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000689AM24	Deferred
128.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000690AM24	Deferred
129.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000691AM24	Deferred
130.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000693AM24	Deferred
131.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000694AM24	Deferred
132.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000695AM24	Deferred
133.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000697AM24	Deferred
134.	M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000698AM24	Deferred
135.	M/s JODAS EXPOIM PRIVATE LIMITED	Deferred


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	HQRSCMTAPPLY00000699AM24	
136.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000700AM24	Deferred
137.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000701AM24	Deferred
138.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000702AM24	Deferred
139.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000704AM24	Deferred
140.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000705AM24	Deferred
141.	M/s LEISTUNG ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00000706AM24	Deferred
142.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000709AM24	Deferred
143.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000710AM24	Deferred
144.	M/s MODERN EQUIPMENT COMPANY HQRSCMTAPPLY00000711AM24	Deferred
145.	M/s NSK BEARINGS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000712AM24	Deferred
146.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00000713AM24	Deferred
147.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000714AM24	Deferred
148.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00000715AM24	Deferred
149.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000717AM24	Deferred
150.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00000718AM24	Deferred
151.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000719AM24	Deferred
152.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000720AM24	Deferred
153.	M/s SARNA CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00000723AM24	Deferred
154.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000724AM24	Deferred
155.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00000725AM24	Deferred
156.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000737AM24	Deferred
157.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000739AM24	Deferred
158.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000740AM24	Deferred
159.	M/s EXFO ELECTRO-OPTICAL ENGINEERING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000742AM24	Deferred
160.	M/s AKSHAR INTERNATIONAL HQRSCMTAPPLY00000743AM24	Deferred
161.	M/s ROBUST INDIA HQRSCMTAPPLY00000744AM24	Deferred
162.	M/s NCR CORPORATION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000745AM24	Deferred
163.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000746AM24	Deferred
164.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00000748AM24	Deferred
165.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000749AM24	Deferred


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166.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000750AM24	Deferred
167.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000751AM24	Deferred
168.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000752AM24	Deferred
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170.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000754AM24	Deferred
171.	M/s B S ENTERPRISES HQRSCMTAPPLY00000755AM24	Deferred
172.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000760AM24	Deferred
173.	M/s TATA ADVANCED SYSTEMS LIMITED HQRSCMTAPPLY00000761AM24	Deferred
174.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000763AM24	Deferred
175.	M/s VAL ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00000767AM24	Deferred
176.	M/s KSJ ENGINEERING AND PROJECTS PRIVATE LIMITED HQRSCMTAPPLY00000768AM24	Deferred
177.	M/s RITIKA ENTERPRISES HQRSCMTAPPLY00000769AM24	Deferred
178.	M/s UPL LIMITED HQRSCMTAPPLY00000770AM24	Deferred
179.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000771AM24	Deferred
180.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000773AM24	Deferred
181.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM24	Deferred
182.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000775AM24	Deferred
183.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000778AM24	Deferred
184.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000781AM24	Deferred
185.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000782AM24	Deferred
186.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000783AM24	Deferred
187.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000784AM24	Deferred
188.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000785AM24	Deferred
189.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000786AM24	Deferred
190.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000787AM24	Deferred
191.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000788AM24	Deferred
192.	M/s CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE HQRSCMTAPPLY00000789AM24	Deferred
193.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00000790AM24	Deferred
194.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000791AM24	Deferred
195.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000792AM24	Deferred
196.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000795AM24	Deferred
197.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000796AM24	Deferred


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198.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000797AM24	Deferred
199.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000798AM24	Deferred
200.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000799AM24	Deferred
201.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000800AM24	Deferred
202.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000805AM24	Deferred
203.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00000806AM24	Deferred
204.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000808AM24	Deferred
205.	M/s UPL LIMITED HQRSCMTAPPLY00000814AM24	Deferred
206.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000816AM24	Deferred
207.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000817AM24	Deferred
208.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000818AM24	Deferred
209.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000819AM24	Deferred
210.	M/s SMP INFOTECH HQRSCMTAPPLY00000820AM24	Deferred
211.	M/s INFINEON TECHNOLOGIES SEMICONDUCTOR INDIA PRIVATE LIMITED HQRSCMTAPPLY00000821AM24	Deferred
212.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000822AM24	Deferred
213.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000826AM24	Deferred
214.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000827AM24	Deferred
215.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000828AM24	Deferred
216.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000829AM24	Deferred
217.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000830AM24	Deferred
218.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000831AM24	Deferred
219.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000832AM24	Deferred
220.	M/s N R I TECHNOLOGIES HQRSCMTAPPLY00000833AM24	Deferred
221.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000834AM24	Deferred
222.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000835AM24	Deferred
223.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000836AM24	Deferred
224.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000196AM24	Deferred
225.	M/s NRB-IBC BEARINGS PRIVATE LIMITED HQRSCMTAPPLY00000197AM24	Deferred


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6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from

the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Sl. No	Firm's name and File No.	Application No.	Date of application	Destination Country	Status of NOC of relevant Agency as on 31.07.2023	Remark
1.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000822AM23	08.12.2022	CHINA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED (Fresh Export under GAEC) (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000753AM23	24.11.2022	UNITED STATES	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
3.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.12/2022-23 HELD ON: 05.04.2023)	00000828AM23	09.12.2022	ISRAEL	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00000897AM23	24.12.2022	CHINA	Approved subject to receipt of clear and un-conditional NOC of one agency	REJECTED
5.	M/s L&T VALVES LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001087AM23	15.02.2023	SAUDI ARABIA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s NEPTUNE INDUSTRIES LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00001190AM23	10.03.2023	BELARUS	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
7.	M/s UNIQUE BIOTECH LIMITED (IMWG MEETING NO.03/2023-24)	00001118AM23	23.02.2023	TAIWAN	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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	HELD ON: 22.06.2023)					
8.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00001031AM23	02.02.2023	ISRAEL	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s ASP ASSOCIATES (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00001455AM23	31.03.2023	SUDAN	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
10.	M/s UNIQUE BIOTECH LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000094AM24	19.04.2023	TAIWAN	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023) (Stock & Sale- Export to Stockist ANF 20 PN 46)	00000169AM24	03.05.2023	USA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s AXISCADES TECHNOLOGIES LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000214AM24	12.05.2023	UK	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s UPL LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000234AM24	16.05.2023	TANZANIA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s UPL LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000236AM24	16.05.2023	MYANMAR	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s ZETATEK TECHNOLOGIES PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON:	00000247AM24	18.05.2023	UKRAINE	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of


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	31.07.2023)					
16.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000264AM24	23.05.2023	SAUDI ARABIA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000273AM24	24.05.2023	NEPAL	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	M/s AXISCADES TECHNOLOGIES LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000304AM24	29.05.2023	FRANCE	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s CALIMARA MATTERS PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000317AM24	31.05.2023	GREECE	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000362AM24	08.06.2023	CANADA	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s MEDILUX LABORATORIES PVT LTD (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000389AM24	14.06.2023	KOREA, REPUBLIC OF	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000390AM24	14.06.2023	TAIWAN	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000393AM24	14.06.2023	KAZAKASTAN	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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31.07.2023)					
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Cases Which are Approved

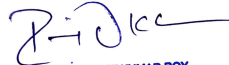
Sl. No	Firm's name and File No.	Application No.	Date of application	Destination Country	Remark
1.	M/s JAIVEL AEROSPACE PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00001203AM23	14.03.2023	UK	Approved
2.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED	00000167AM24	03.05.2023	NIGERIA	DENIED
3.	M/s MANIKANTA FINE CHEM	00000258AM24	22.05.2023	KOREA, PEPUBLIC OF	Approved
4.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED (IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023)	00000975AM23	17.01.2023	INDONESIA	Approved
5.	M/s INFINEON TECHNOLOGIES MEMORY SOLUTIONS INDIA LLP(IMWG MEETING NO.02/2023-24 HELD ON: 30.05.2023) (GAICT Policy – PN 14)	00001160AM23	07.03.2023	USA	Approved
6.	M/s PREMIER EXPLOSIVES LIMITED	00000191AM24	10.05.2023	TAIWAN	Approved
7.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED	00000279AM24	25.05.2023	BANGLADESH	Approved
8.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000271AM24	23.05.2023	UAE	Approved
9.	M/s MUNITIONS INDIA LIMITED	00000320AM24	31.05.2023	SPAIN	Approved
10.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED	00000360AM24	08.06.2023	BRAZIL	Approved
11.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000361AM24	08.06.2023	SPAIN	Approved
12.	M/s UPL LIMITED	00000391AM24	14.06.2023	TANZANIA	Approved
13.	M/s ARIAN ENGINEERING PRIVATE LIMITED	00000436AM24	19.06.2023	USA	Approved
14.	M/s L&T VALVES LIMITED (IMWG MEETING NO.01/2023-24 HELD ON: 08.05.2023)	00001088AM23	15.02.2023	SAUDI ARABIA	Approved
15.	M/s ARIAN ENGINEERING PRIVATE LIMITED	00000437AM24	19.06.2023	USA	Approved


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16.	M/s ARIAN ENGINEERING PRIVATE LIMITED	00000575AM24	11.07.2023	USA	Approved
17.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED	00000589AM24	13.07.2023	UK	Approved
18.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED	00000402AM24	15.06.2023	CHINA	Approved
19.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000343AM24	05.06.2023	EGYPT	Approved
20.	M/s TRANTER INDIA PRIVATE LIMITED (IMWG MEETING NO.04/2023-24 HELD ON: 31.07.2023)	00000432AM24	17.06.2023	QATAR	Approved
21.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED	00000357AM24	08.06.2023	FRANCE	Approved
22.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED	00000358AM24	08.06.2023	FRANCE	Approved
23.	M/s UPL LIMITED	00000434AM24	18.06.2023	MYNAMAR	Approved
24.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000499AM24	30.06.2023	SOUTH AFRICA	Approved
25.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000501AM24	30.06.2023	SOUTH AFRICA	Approved
26.	M/s ALKYL AMINES CHEMICALS LIMITED	00000506AM24	30.06.2023	VEITNAM	Approved

Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Application No.	Date of application	Destination Country	Remark
1.	M/s ASHLAND INDIA PRIVATE LIMITED	00000845AM23	12.12.2022	OMAN	Approved Post Facto
2.	M/s IDEAForge TECHNOLOGY LIMITED	00000136AM24	25.04.2023	USA	Approved Post Facto
3.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED	00000208AM24	12.05.2023	SINGAPORE	Approved Post Facto
4.	M/s SNA HEALTHCARE PRIVATE LIMITED	00000209AM24	12.05.2023	USA	Approved Post Facto
5.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000228AM24	16.05.2023	MEXICO	Approved Post Facto
6.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000307AM24	30.05.2023	CHINA	Approved Post Facto
7.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000326AM24	31.05.2023	TAIWAN	Approved Post Facto


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8.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000329AM24	02.06.2023	CHINA	Approved Post Facto
9.	M/s GRAPHITE INDIA LIMITED	00000401AM24	15.06.2023	ISRAEL	Approved Post Facto
10.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA LTD	00000403AM24	15.06.2023	USA	Approved Post Facto
11.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000460AM24	26.06.2023	CHINA	Approved Post Facto
12.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000470AM24	26.06.2023	UK	Approved Post Facto
13.	M/s JAIN SPECIALITY FINE CHEMICALS	00000494AM24	29.06.2023	SINGAPORE	Approved Post Facto
14.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000509AM24	30.06.2023	TAIWAN	Approved Post Facto
15.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000510AM24	30.06.2023	TAIWAN	Approved Post Facto
16.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000525AM24	03.07.2023	HONG KONG	Approved Post Facto
17.	M/s PRIME ENGINEERING CORPORATION	00000557AM24	06.07.2023	USA	Approved Post Facto
18.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED	00000558AM24	06.07.2023	TAIWAN	Approved Post Facto
19.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000602AM24	15.07.2023	TURKEY	Approved Post Facto
20.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000603AM24	16.07.2023	THAILAND	Approved Post Facto
21.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000604AM24	16.07.2023	INDONESIA	Approved Post Facto
22.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000605AM24	16.07.2023	SAUDI ARABIA	Approved Post Facto
23.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000606AM24	17.07.2023	PORTUGAL	Approved Post Facto
24.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000630AM24	18.07.2023	KAZAKHSTAN	Approved Post Facto
25.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000687AM24	25.07.2023	SPAIN	Approved Post Facto
26.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000688AM24	25.07.2023	UAE	Approved Post Facto
27.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000696AM24	27.07.2023	MALAYSIA	Approved Post Facto
28.	M/s TATA ADVANCED SYSTEMS LIMITED	00000708AM24	01.08.2023	OMAN	Approved Post Facto
29.	M/s AASTRID LIFE SCIENCES PRIVATE LIMITED	00000721AM24	03.08.2023	BRAZIL	Approved Post Facto
30.	M/s SKYE AIR MOBILITY PRIVATE LIMITED	00000764AM24	09.08.2023	UAE	Approved Post F


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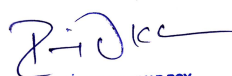
31.	M/s RAPHE MPHIBR PRIVATE LIMITED	00000766AM24	10.08.2023	THAILAND	Approved Post Facto
32.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED	00000738AM24	07.08.2023	SINGAPORE	Approved Post Facto
33.	M/s BLUE STAMPINGS AND FORGINGS LIMITED	00000163AM24	29.04.2023	ISRAEL	Approved Post Facto
34.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000201AM24	12.05.2023	USA	Approved Post Facto
35.	M/s ALKYL AMINES CHEMICALS LIMITED	00000114AM24	21.04.2023	BANGLADESH	Approved Post Facto
36.	M/s AVENEX CHEMICAL TECHNOLOGIES LLP	00000215AM24	13.05.2023	USA	Approved Post Facto
37.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000318AM24	31.05.2023	CHINA	Approved Post Facto
38.	M/s XOMOX SANMAR LIMITED	00000385AM24	13.06.2023	CHINA	Approved Post Facto
39.	M/s KRONOX LAB SCIENCES LIMITED	00000431AM24	16.06.2023	USA	Approved Post Facto
40.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000450AM24	22.06.2023	CHINA	Approved Post Facto
41.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000451AM24	22.06.2023	CHINA	Approved Post Facto
42.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000457AM24	23.06.2023	SAUDI ARABIA	Approved Post Facto
43.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000538AM24	04.07.2023	SAUDI ARABIA	Approved Post Facto
44.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000581AM24	12.07.2023	CHINA	Approved Post Facto
45.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000646AM24	21.07.2023	CHINA	Approved Post Facto
46.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00000747AM24	08.08.2023	BANGLADESH	Approved Post Facto
47.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00000363AM24	08.06.2023	AUSTRALIA	Approved Post Facto
48.	M/s UPL LIMITED	00000404AM24	15.06.2023	TANZANIA	Approved Post Facto
49.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000459AM24	24.06.2023	KUWAIT	Approved Post Facto
50.	M/s EXSYN CORP	00000486AM24	28.06.2023	IRELAND	Approved Post Facto
51.	M/s SOLAR INDUSTRIES INDIA LIMITED	00000490AM24	29.06.2023	SOUTH AFRICA	Approved Post Facto
52.	M/s SOLAR INDUSTRIES INDIA LIMITED	00000491AM24	29.06.2023	SOUTH AFRICA	Approved Post Facto
53.	M/s SOLAR INDUSTRIES INDIA LIMITED	00000492AM24	29.06.2023	SOUTH AFRICA	Approved Post Facto


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54.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000722AM24	03.08.2023	TAIWAN	Approved Post Facto
55.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000729AM24	04.08.2023	TAIWAN	Approved Post Facto

Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Application No.	Date of application	Destination Country	Remark
1.	M/s METALLOYS RECYCLING LIMITED	00000038AM24	11.04.2023	JAPAN	DROPPED
2.	M/s GOCL CORPORATION LIMITED	00001008AM23	27.01.2023	TURKEY	DROPPED
3.	M/s IDL EXPLOSIVES LIMITED	00001009AM23	27.01.2023	EGYPT	DROPPED
4.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	00001200AM23	13.03.2023	HUNGARY	DROPPED
5.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED	00000047AM24	12.04.2023	SRI LANKA	DROPPED
6.	M/s COMPUTER VISION WORKS	00000188AM24	10.05.2023	BHUTAN	DROPPED
7.	M/s CALIMARA MATTERS PRIVATE LIMITED	00001101AM23	17.02.2023	BELGIUM	DROPPED
8.	M/s CALIMARA MATTERS PRIVATE LIMITED	00001104AM23	20.02.2023	BELGIUM	DROPPED
9.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000335AM24	02.06.2023	TURKEY	DROPPED
10.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000172AM24	04.05.2023	UK	DROPPED
11.	M/s HINDUSTAN FIBRE TECH	00000192AM24	10.05.2023	MALDIVES	DROPPED
12.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000312AM24	30.05.2023	USA	DROPPED
13.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000328AM24	01.06.2023	USA	DROPPED
14.	M/s INDIANA CHEM PORT	00000488AM24	29.06.2023	KOREA DPRO	DROPPED
15.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000528AM24	03.07.2023	BELGIUM	DROPPED
16.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000648AM24	21.07.2023	SPAIN	DROPPED
17.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000649AM24	21.07.2023	GERMANY	DROPPED
18.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000650AM24	21.07.2023	SPAIN	DROPPED


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 बाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

19.	M/s PETROCHEM MIDDLE EAST (INDIA) PRIVATE LIMITED	00000512AM24	02.07.2023	UAE	DROPPED
20.	M/s SVI CARBON PRIVATE LIMITED	00001163AM23	09.03.2023	TURKY	DENIAL

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

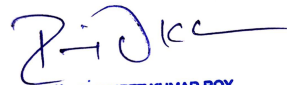
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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